

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-34/2020/1523/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>th</sup> 27 February, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. MACT (S) 160 dtd 23.02.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 27.02.2023 till the morning of 28.02.2023**, has been granted. Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-34/2020/1524-1525/A, dated** , 27-02-2023

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**